


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
TIS HAZARI COURTS, DELHI

ORDER

Sh. Deepak, Peon, EC- 72725529 presently posted in the Nazarat Branch, Central, THC and Sh. Surendra Singh, Peon, EC- 70398384 presently posted in the Library, Central, THC (in addition to the work already assigned to him) are hereby deputed with the Ld. Inter District Sports Committee, THC, Delhi, with immediate effect till the successful completion of the sports events.


14/11/24

(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 64708-64724 Admn.-III /Central/P&T/2024

14 NOV 2024
Dated Delhi the.....

Copy forwarded for information and necessary action to:-

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs.), THC, Delhi.
2. Ld. Chairperson, Inter District Sports Committee, THC, Delhi
3. Ld. OIC, Admin. Branch-II, Central, THC.
4. The Branch Incharge, Nazarat Branch and Library, Central, THC
5. The Accounts Officer, Accounts Branch (Central), THC, Delhi.
6. The Officials concerned.
7. Dealing Official Leave Section, (Central), THC, Delhi.
8. Dealing Officials, Layers are hereby directed for necessary updation of records as per rules.


14/11/24
Administrative Officer (Jud.)
Admin.III, Central, THC, Delhi